IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

(IB)-240(ND)/2017

IN THE MATTER OF:

M/s. Trustline Real Estates Pvt. Ltd.

.. Applicant/Petitioner

v.

M/s. Baya Waver Limited

Respondents

under Section 9

Order delivered on 09.02.2018

Coram:

R. Varadharajan Hon'ble Member (J)

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Shantanu Parashar and Mr. Amitesh Raj,

Advocates

For the Respondent(s);

ORDER

By order of the Bench, the matter is listed for hearing on 09.03.2018.

(Nirmala Vincent)
Court Officer